

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1914
ANSWERED ON:01.12.2009
ILLEGAL BUTCHERING AND SALE OF MEAT
Singh Dr. Raghuvansh Prasad;Singh Shri Uma Shanaker

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether butchering and sales of meat is being allowed in the residential areas of the NCT of Delhi in connivance with the officials of the Municipal Corporation of Delhi;
- (b) if so, the details thereof;
- (c) whether the Government has issued any guidelines in this regard;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to check such illegal butchering and sale of meat in the residential areas of the NCT of Delhi?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): The Municipal Corporation of Delhi has informed that slaughtering/ butchering of animals is not permitted in the residential areas falling under the jurisdiction of Municipal Corporation of Delhi/National Capital Territory of Delhi. However, licenses are granted for the meat shops in the residential areas as per meat shop licensing policy of the Corporation.

(c) & (d): In view of the illegal slaughtering of animals in various parts of the National Capital Territory of Delhi and pathetic conditions prevailing at Idgah Slaughter House and as per direction of the Hon'ble Supreme Court of India in Civil Appeal No. 3769/1996, titled Buffalo Traders Welfare Association Vs. Union of India & Ors., a modern slaughter house has been constructed at Ghazipur, Delhi.

The Municipal Corporation of Delhi has also framed detailed guidelines for meat shop licensing which, inter alia, provides for size of the meat shop, its structure, ventilation, equipments and accessories to be used, transportation of carcasses from slaughter house to premises/shop, pest control at the shop, maintenance of employee hygiene, maintenance of sanitary practices and packing and dispensing of meat etc.

(e): To check illegal slaughtering/butchering of animals, the Municipal Corporation of Delhi has posted Veterinary Officers in each of the Municipal zones who alongwith local police conduct meat raids in their respective areas and take action against persons involved in illegal slaughtering of animals. Three Central Meat Raid Teams, headed by three Veterinary Officers have also been constituted.